

GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO.422
TO BE ANSWERED ON 02.02.2026

RESTORATION OF ARCHITECTURAL GRANDEUR OF TEMPLES

422. SHRI T R BAALU:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is aware that in Tamil Nadu, the lands with nearly four lakh temples including hundreds of them are over 1000 years old are languishing due to lack of adequate funds for maintenance;
- (b) if so, the details thereof;
- (c) whether the Government is likely to implement a Central Scheme through the State Government to restore the architectural grandeur of such cultural heritage and treasures; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF CULTURE AND TOURISM
(SHRI GAJENDRA SINGH SHEKHAWAT)

- (a) There are 412 centrally protected monuments/sites including temples under the & jurisdiction of Archaeological Survey of India (ASI) in the State of Tamil Nadu.
- (b) Conservation and preservation of these monuments/sites is continuous process and is taken up as per the requirement and availability of resources subject to the National Policy for Conservation. All monuments/sites are in a good state of preservation. Government provides sufficient funds for conservation and preservation of all centrally protected monuments/sites which are under the jurisdiction of ASI in the State of Tamil Nadu.
- (c) At present, there is no such scheme under consideration.
&
- (d)